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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8915/2019

K. P. RAO

..... Petitioner

Through: Dr. Menaka Guruswamy, Senior
Advocate with Mr. Sravan Kumar,
Mr. Yash S.Vijay and Ms. Medha
Singh, Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Anuj Aggarwal, ASC, GNCTD
with Mr. Sanyam Suri, Ms. Ayushi
Bansal and Ms. Aishwarya Sharma,
Advocates for R-1.
Mr. Ruchir Mishra and Mr. Mukesh
Kr. Tiwari, Advocates for IOA.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

23.03.2022

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CM APPL. 14216/2022

Renotify on 07.04.2022.

SANJEEV SACHDEVA, J

MARCH 23, 2022

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